

**GOVERNMENT OF INDIA
ENVIRONMENT, FORESTS AND CLIMATE CHANGE
LOK SABHA**

UNSTARRED QUESTION NO:154
ANSWERED ON:09.07.2014
COASTAL REGULATION ZONE ACT
Antony Shri Anto

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

(a) whether the Government has received proposals from some State Governments including Kerala seeking the amendment of Coastal Regulation Zone Act (CRZA); and

(b) if so, the details thereof and the response of the Government thereto?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) & (b) The Governments of Maharashtra, Karnataka and Kerala have sought amendments to the CRZ Notification 2011 on various issues. Inconsistencies/errors in the Notification have also been brought to the notice of the Ministry.

A committee under the Chairmanship of Shri (Dr.) Shailesh Nayak, Secretary, Ministry of Earth Sciences has been set up to review the issues relating to the Coastal Regulation Zone Notification, 2011.